## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP07/16	121	Hearing	241/242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PRAVARSTINI

PROMOD NAIR

8937663659

2. Madhu. N. Rao, councel for Petitioners

Advocate

P. P. S. P.

Counsel for petitioner is present. Shri Pramod Nair has filed vakalat for R-6. Counsel for respondents requested time to file objections on behalf or R-6.

For filing objections on behalf of R-6, time granted finally to 09.08.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)